

(b) The international Development Association's credits carry no interest charges but only a service charge of 0.75% per annum. The structure of interest rate for leading for agriculture credit projects has been laid down on a uniform basis and is not related to the terms of the external borrowing by the Government of India.

**Unfilled Post of Science Teachers in Delhi Schools**

6031. SHRI DHARAMRAO AFZALPURKAR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of vacancies of Science Teachers in sanctioned P. G. T. posts in Delhi Schools under Delhi Administration which remained unfilled for 30 days or more during the academic year 1971-72;

(b) the main reasons for keeping the vacancies unfilled and

(c) the steps Government propose to take to ensure full utilization of the existing employment potential ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV): (a) to (c) There were 35 vacancies of P. G. Ts Science in 1971-72 from promotion quota which could not be filled up on regular basis in view of the Stay Order granted by the High Court of Delhi in a writ petition. These posts were however, filled up on *ad hoc* basis for a period not exceeding three months by the Principals of the Schools.

**Study of drilling and pumping operation on sub-soil water in U. P.**

6032. SHRI S. N. MISRA : Will the Minister of AGRICULTURE be pleased to state whether large scale drilling and pumping operations of tube-wells in Uttar Pradesh will sustain the present sub-soil water level according to any of the studies conducted on this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : Schemes of the ground water through tubewells, pumpsets etc. are,

by and large, being executed in U. P. after they have been technically scrutinised from the groundwater availability angle. As such the sub-soil water levels are likely to be sustained more or less, even with large scale ground water pumping.

**Grants to Bharat Sevak Samaj For running Family Welfare Planning Centres**

6033. SHRI PRABHUDAS PATEL : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Central Government have stopped grants to Bharat Sevak Samaj for running the Family Welfare Planning Centres in Ahmedabad;

(b) if so, whether this has resulted in closure of seventeen such centres; and

(c) the reasons for stopping such grants ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) and (c). The Government of India stopped sanctioning further grants or loans to the Bharat Sevak Samaj after November, 1966 consequent upon the recommendation of the Public Accounts Committee of Parliament (contained in their 34th Report to the Third Lok Sabha).

(b) It is learnt from the Government of Gujarat that the 17 Family Welfare Planning Centres run by the Ahmedabad branch of the Bharat Sevak Samaj were closed down on 1.4.1972.

**Development of Agro-Industries to provide employment to rural people**

6034. SHRI RAJDEO SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are stressing the need for urgent development of agro-industries to provide gainful employment to rural working force and also to prevent their exodus to towns and cities; and

(b) if so, the salient features of the scheme covering backward regions in the country ?